

**Central Administrative Tribunal  
Principal Bench, New Delhi**

OA No.4180/2015

This the 20<sup>th</sup> November, 2015

**Hon'ble Shri P.K. Basu, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Sukh Deo (Aged about 59+years)  
S/o Sh. Murari Lal Vashisth)  
Working as Deputy Chief Post Master  
Delhi GPO, Delhi -110006  
R/o MPT-395. Sarojini Nagar,  
New Delhi-110023 ... Applicant

(By Advocate: Mr. R.K. Shukla )

## Versus

1. Union of India Through  
The Secretary,  
Ministry of Communication & IT  
Deptt. Of Post, Dak Bhawan  
Parliament Street, New Delhi
  2. The Chief Post Master General  
Delhi Circle  
Meghdoot Bhawan, New Delhi-110001
  3. The Assistant Director (Staff)  
O/o CPMG  
Delhi Circle  
Meghdoot Bhawan, New Delhi -110001 ... Respondents

## Order (oral)

**Hon'ble Mr. P.K. Basu, Member (A)**

It is seen that representations dated 27.01.2015 and 19.06.2015 filed by the applicant with the respondents are still pending. At this stage, we direct the respondents to dispose of the aforesaid representations within a period of three months through a speaking and reasoned order. While deciding the representations, the respondents may treat this OA as a supplementary representation.

2. With the above directions, the O.A is disposed of.

(Raj Vir Sharma)  
Member (J)

(P.K. Basu)  
Member (A)

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